

following Reports (Hindi and English versions) under sub-section (4) of section 7 of the Industries (Development and Regulation, Act, 1951:—

(1) Annual Report of the Development Council for Textile Machinery Industry for the year 1976-77.

(2) Annual Report of the Development Council for Textile Machinery Industry for the year 1977-78. [Placed in Library. See No. LT-3366/79].

ANNUAL REPORT OF CENTRAL SILK BOARD, BOMBAY FOR 1977-78, NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, ANNUAL REPORT ETC. OF TUNGHADRA STEEL PRODUCTS LTD., ENGINEERING PRODUCTS (INDIA) LTD., RANCHI AND HINDUSTAN MACHINE TOOLS LTD., BANGALORE FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bombay, for the Central Silk Board Act, 1948. [Placed in Library. See No. LT-3367/79].

(2) A copy of the Copper (Prohibition of Use in the Manufacture of PVC and VIR wires of domestic type) Amendment Order, 1978 (Hindi and English versions) published in Notification No. S.O. 732(E) in Gazette of India dated the 26th December 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3368/79].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of Tunga-

bhadra Steel Products Limited, for the year 1977-78.

(ii) Annual Report of the Tunga-bhadra Steel Products Limited, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3369/79].

(b) (i) Review by the Government on the working of the Engineering Projects (India) Limited, Ranchi, for the year 1977-78.

(ii) Annual Report of the Engineering Projects (India) Limited, Ranchi for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3370/79].

(c) (i) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1977-78.

(ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3371/79].

NOTIFICATION UNDER FOREIGN CONTRIBUTION (REGULATION) ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Foreign Contribution (Regulation) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 37(E) in Gazette of India dated the 18th January, 1979, under sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976. [Placed in Library. See No. LT-3372/79].